

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2012
CC 14829/2012

(From the judgement and order dated 21/04/2010 in WP No.2452/1990, of The
HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

STATE OF U.P.& ORS. Petitioner(s)

VERSUS

JAI PRAKASH @ JAI PRAKASH KHANNA & ORS Respondent(s)

With I.A. No. 1 (c/delay in filing and office report)

Date: 26/09/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Petitioner(s) Mr. Vinay Garg,Adv.
Mr. Tanmaya Agarwal, Adv.
Mr. Vivek Vishnoi, adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice on the application for condonation of delay
as well as on the special leave petition.
Post along with SLP(C) No. 3719 of 2012.

|(Shashi Sareen)
|Court Master

| |(Veena Khera)
| |Court Master

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